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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.459/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company		Dr. Narendra Sethia & Anr-Vs-Aspective Commodeal Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) MR. SHAUNAK MITRA, Adv } Petitioners *Pratap Singh*
 (2) Ms. DEEPMALA KASSAN, Adv } *5/2/18*
 (3) MR. B. KUMAR, Adv }

① Rudhranjan Bhattacharya } Absent in Reperit no-1 *Advocate*
 ② Anush Manu
 ③ Sanchali Chakraborty
 ④ Sourik Chakraborty

ORDER

Ld. Counsel for the petitioners and respondent no. 1 is present.

It is understood that the matter is going to be settled and negotiations are going on for the same. Hence, adjourned for reports settlement or for hearing.

List it on 09/03/2018.

Sd

(Jinan K.R.)
Member (J)